

is Ambalal Sarabhai Enterprises, Bombay. This company after getting the licence did not produce the TV sets for 4-5 years. That is why the licence has been cancelled. There are three other companies which have surrendered their licences and these four companies are at present not holding the licences. What else he wanted to know.

SHRI CHANDRA PRATAP NARAIN SINGH : The hon. Minister has said that the company did not manufacture for 4-5 years. I want to know whether his answer at (c) is correct or his answer at (d) and (e) is correct. If it is a fact that for the last 5 years they did not manufacture, why do you say at (c) that the initial validity period of licence is two years, which is extendable on justified grounds. Did the Department think that it was justified for five years ?

SHRI SHIVRAJ V. PATIL : As the rules stand today, the licence is valid for two years. After two years, the licence can be extended for two more years, for one year at one time and for one more year at another time. This kind of extension can be given by the administrative Ministry and beyond that if any extension is required, that extension can be given by the Industrial Development Ministry. In this case, there was one company which did not produce and we cancelled its licence.

**Ministerial Committee of NAM for
North-South Dialogue**

*954. **SHRI K. PRADHANI† :**
D.R. B.L. SHAILESH :

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether India has proposed that the Non-Aligned Movement should set up a ministerial committee to study and advise the strategy to be adopted to break the deadlocked North-South dialogue and for closer and wider South-South cooperation; and

(b) if so, the outcome of the discussion on the Indian proposal at the last Ministerial Conference of the Non-aligned Coordination Bureau held in New Delhi during the month of April, 1986 ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : (a) Yes Sir. In the draft declaration presented by India at the Ministerial Meeting of the Non-Aligned Bureau held in New Delhi, 16-19 April a proposal was included for the establishment of a Standing Ministerial Committee of the non-aligned and other developing countries to strengthen and harmonize their policies and strategies for international economic co-operation.

(b) The Ministerial Bureau approved in principle the setting up of a Standing Ministerial Committee for Economic Cooperation and suggested that the NAM Coordinating Bureau in New York under India's Chairmanship finalise the modalities relating to the constituting of the Standing Committee.

SHRI K. PRADHANI : The Minister in his reply has stated that the Ministerial Bureau approved in principle the setting up of a Standing Ministerial Committee for Economic Cooperation and suggested that the NAM Coordinating Bureau in New York under Indian chairmanship finalise the modalities relating to the constituting of the Standing Committee. While discussing the economic cooperation here in Delhi on 16th to 19th April, 1986. I would like to know if anything was discussed about the problems arising out of IMF loans for the developing countries, and about the high rate of interest charged by the IMF from the developing countries.

SHRI B.R. BHAGAT : The Economic Declaration adopted by the Ministerial Meeting of the NAM Coordinating Bureau in New Delhi relates to all aspects of the global economic issues; the rate of interest, the debt problem and other problems are also included in that.

SHRI K. PRADHANI : Further, I would like to know from the hon. Minister whether in addition to the economic situation in the developing countries, anything else was discussed about the political situation in any of the non-aligned countries. I would like to know from the hon. Minister especially whether the situation in Namibia was discussed.

SHRI B.R. BHAGAT : Yes Sir. Namibia was very much there in the Political Declaration. It was discussed and other political matters too.

SHRI EDUARDO FALEIRO : Mr. Speaker Sir, one of the main questions in the North South Dialogue is the question of debt owed by the developing countries, particularly of Latin America and Africa, to the developed countries. These countries are not in a position to pay under the stringent conditions imposed at that time, if they are to maintain in their own countries a minimum level of development and a minimum standard of living for their people. In this context, there are suggestions from the developing countries, particularly from Latin America that the debts should be written off. And there are other types of suggestions also. May I know from the hon. Minister what is the approach of the Government of India to these suggestions? Secondly, may I know from the hon. Minister as to what follow up action has been taken on the Conference on International Money and Finance, on which a dialogue was enunciated by the late Prime Minister, Shrimati Indira Gandhi, in New York around 1982? What steps are you taking to see that this international Conference on money and finance is going to take place?

SHRI B.R. BHAGAT : We are concerned here with the approach of the Non-Aligned Movement. The hon. member knows about it. But for the benefit of the member, I may inform that India's position on these issues, as well as the position of the Non-Aligned Movement on these issues, is coterminous; they are equal. So far as the question of calling an international conference on money and finance is concerned, we are pursuing it and even in this last meeting, we have made a specific suggestion about it. But so far, it has proved to be a non-starter, mainly because of the negative attitude of the countries of the North, *i.e.* the richer countries.

PROF. K.K. TEWARY : Sir, hon. External Affairs Minister knows that a large number of countries including the countries in the Latin American region and other areas have recommended complete writing off of their loans. What is your view about his question?

Secondly, in view of some recommendations made at the meeting of the industrialised nations, currently being held in Tokyo, is there any likelihood of improvement in restructuring the international economic order?

SHRI B.R. BHAGAT : The Non-Aligned Movement has been taking initiative in these matters and it is trying to deal with the global economic issues. We are aware of the various suggestions in respect of various matters like debt, etc. One of the suggestions is that debt should be written off.

PROF. K.K. TEWARY : Do you favour it?

SHRI B.R. BHAGAT : I am not concerned with it. It is for the Finance Minister to determine India's position. I am concerned with the NAM's position. This is one of the specific issues that will be dealt with by the Ministerial Committee. That is the suggestion given. So, this is the view of the Government.

PROF. K.K. TEWARY : What about the recommendations.....

MR. SPEAKER : Short Notice Question.

SHORT NOTICE QUESTION

[English]

Earthquakes in Himachal Pradesh

2. **SHRI CHINTAMANI JENA :** Will the PRIME MINISTER be pleased to state :

(a) whether high intensity earthquakes occurred on 26 April, 1986 in Himachal Pradesh and other areas in North India;

(b) if so, the reasons thereof;

(c) whether any study has been made to ascertain its causes;

(d) if so when and the outcome thereof;

(e) whether any precautionary measures were taken in this regard, if so, the details thereof;